

## ACT NO. XVI OF 1888.

PASSED BY THE GOVERNOR GENERAL OF INDIA IN COUNCIL.

(Received the assent of the Governor General on the 26th October,  
1888.)

An Act to repeal certain enactments relating to the purchase of regimental necessaries from soldiers.

WHEREAS it is expedient to repeal the enactments specified in the schedule to this Act; It is hereby enacted as follows:—

1. The enactments specified in the schedule are hereby repealed. Repeal.

### SCHEDULE.

| Number and year.                               | Subject or title.                                 | Extent of repeal.                 |
|--|---|-----------------------------------|
| <i>Act of the Governor General in Council.</i> |   |                                   |
| VII of 1867                                    | Purchase of regimental necessaries from soldiers. | So much as has not been repealed. |
| <i>Regulation of the Madras Code.</i>          |   |                                   |
| XIV of 1832                                    | Purchase of regimental necessaries from soldiers. | So much as has not been repealed. |